Statement
State-wise Details of Atrocities Registered

S.No.	o. State/UT	Number of Cases Registered in			
		(1987)	(1988)	······································	(1989)
					Up to
	ndhra Pradesh	253	424	371	Sept. 1989
	ssam	03	13	06	June
3. Bi	ihar	1271	1297	338	April
4. G	oa	01	01	02	October
5. G	ujarat	<i>7</i> 27	665	510	October
6. H	aryana .	85	87	61	October
7. H	imachal Pradesh	- 52	80	61	October
8. Ja	mmu & Kashmir	156	161	139	October
9. Ka	arnataka	267	393	367	June
10. K	erala	719	506	347	July
1. M	adhya Pradesh	2879	3764	3495	October
	aharashtra	400	452	280	Sept.
13. O	rissa	212	287	287	October
4. Pt	ınjab	24	25	11	Sept.
5. R	ajasthan	1465	1572	1150	Sept.
6. Si	kkim	04	06	03	Sept.
7. Ta	amil Nadu	650	709	369	Sept.
8. U1	ttar Pradesh	4348	4755	3945	Sept.
9. W	est Bengal	08	09	12	August
	elhi	03	Nil	05	November
21. Po	ondicherry	02	Nil	01	Sept.
	adra & Nagar Haveli	Nil	01	Nil	November
		13529	15207	1.760	

Note: Information in respect of other States/UTs is Nil.

Drought-prone area

445. SHRI K. V. THANGKABALU: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government propose to declare a district as drought-prone area if most of the blocks in the district are covered under the Drought-Prone Area Programme; and
 - (b) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICUL-TURE (SHRI DEVI LAL): (a) and (b) The current practice based on the recommendation of the Task Force on Drought Prone Areas Programme and Desert Development Programme is to treat only a block as the administrative unit for declaring an area as drought prone. No change in this practice is being contemplated.

Recasting of Nehru Rozgar Yojna 446. SHRI KAMAL MORARKA:

Will the Minister of URBAN DE-VELOPMENT be pleased to state:

- (a) whether any proposals are under Government's consideration to recast Nehru Rozgar Yojna;
- (b) if so, by when a decision is likely to be taken in this regard; and
- (c) the details of the major changes to be effected in the scheme?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MA-RAN): (a) Yes, Sir.

(b) and (c) Taking into consideration, inter-alia, the views of the various State Governments/UTs and other concerned authorities, and the feed-back from the field regarding implementation, Government will recast the scheme if necessary in order to ensure that the Nehru Rozgar Yojana effectively achieves the objectives of poverty allevation and employment